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II. Report and Accounts (1989-90) of the Tyre Corporation of India Limited,' Calcutta, and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I. (a) Thirty-second Annual Report and Accounts of the Mandya National Paper Mills Limited, Belagula, (Karnataka) for the year 1989-90, together with the Auditors' report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Repqrt. [Placed in Library. *See* No. LT-2083/91]
- II. (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2084/91]
- I. Report and Accounts (1989-90) of the Tool Room and Training Centre, Delhi and related papers
- II. Report and Accounts (1989-90) of

Central Tool Room, Ludhiana and related papers

- III. Report and Accounts (1989-90) of the Central Institute of Hand Tools, Jalandhar and related papers
- IV. Report and Accounts (1989-90) of the Process-cum-Product Development Centre, Mccrut and related papers
- V. Report and Accounts (1987-88) of National Federation of Industrial Cooperatives Limited, New Delhi and related papers

SHRI DASAI CHOWDHARY: Sir, I also lay on the Table:

A copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report and Accounts of the Tool Room & Training Centre, Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

 [Placed¹ in Library. See No. LT-2091/91]
- II. (a) Annual Report and Accounts of the Central Tool Room, Ludhiana, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed m Library. See Up. LT-2090/91]
- III. (a) Annual Report and Accounts of the Central Institute of Ifcnd Tools, Jalandhar, for the year 1989-90, together with the Auditors' Report on the Accounts.

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- (b) Statement by Government accepting the at)ove Report. [Placed in Library. *See* No. LT-2089/91]
- IV. (a) Annual Report and Accounts of the Process-cum-Product Development Centre, Meerut for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.' [Placed in Library. See No. LT-2092A/91]
- V. (a) Annual Report of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88. (b) Review by Government on the

working of the Federation, (c) Statement giving reasons for the delay in laying papers mentioned at (a) above. [PLACCD in Library. See No.LT. 2087/91] VI. (a) Annual Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88 and the Auditor's Report thereon.

- (b) Statement by Government accepting the Annual Accounts.
- (c) Statement giving reasons for the delay in laying papers mentioned at (a) above. [Placed in Library. See No. LT. 2086/91].
- I. Report and Accounts (1989-90) of the Chemicals and Allied Products Export Promotion Council, Calcutta, and related papers.
- 11. Report and Accounts (1989-90) of the Gem and Jewellery Export Promotion Council, Bombay, and related papers.

- III. Report and Accounts (1989-90) of Indian Diamond Institute, Surat, and related papers.
- IV. Report (1989-90) of Coffee Board, Bangalore, and related papers.
 - V. Report (1989-90) of the Rubber Board, Kottayam, and related papers.
- VI. Report (1989-90) of- the Export Inspection Council & Export Inspection Agencies, New Delhi, and related papers.
- VII. Report and Accounts (1989-90) of the Sports Goods Export Promotion Council, New Delhi, and related papers,
- VIII. Notification of Ministry of Commerce.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTAM DAS PATEL): I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Thirty-second Annual Report and Accounts of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1989-90, together with Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the Council.[Placed in Library See No. LT. 2094/91]
 - (ii) (a) Twenty-fourth Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the Council. [Placed in Library, *See* No. LT 1827/91]